

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE : WEST, DISTRICT: DELHI

DUTY ROSTER OF METROPLITAN MAGISTRATE(WRST) DISTRICT

FOR THE MONTH OF AUGUST 2022

The following Metropolitan Magistrates, of West District will work as Duty Magistrate, on the dates noted against their names. It is enjoined upon the Duty Magistrate to hold trial of accused persons involved in petty cases whenever necessary and to attend to all urgent matters, such as recording of dying declaration etc. whenever such matter is placed before them. They should always be available in their homes on the day of duty.

On Sundays, Second Saturday and other holidays, they are required to reach to court by 11:00 AM and remain there up to 05:00 PM or till the disposal of remand and other misc. work whichever is later. On working days Duty Magistrates shall remain in the court till 05:00 PM. The duty Magistrate would be assisted by his/her own staff.

Sr. No.	Name of the Judicial Officers	Working Days	Holidays	Room No.
01	Ms. Shagun, MM R/o G-1, Delhi Govt. Officer's Flats Model Town-1, New Delhi - 110009 (e mail:- readermm04west@gmail.com)	01-08-2022 02-08-2022		268
02	Sh. Shubham Devadiya, MM R/o Flat No. 1715, Delhi Administration Flats, Gulabi Bagh, Delhi 110007 (e.mail:- mm05west@gmail.com)	03-08-2022 04-08-2022		336A
03	Sh. Anshul Mehta, MM House No. 369 Ground Floor, Dr. Mukharji Nagar Delhi 110009 (e-mail:- readermm1west@gmail.com)	05-08-2022	19-08-2022 (JANMASHTAMI)	341
04	Sh. Milan Goel, MM R/o Flat No. A 9 2 nd Floor South Extn. Part- II Delhi-49 (e mail;-mm03west@gmail. Com)	06-08-2022	07-08-2022 (SUNDAY)	292
05	Sh Devanshu Sajjan, MM R/o Flat No. CGC-152, DLF Capital Greens, Shivaji Marg, Moti Nagar ,New Delhi - 110015 (e mail :- readermm05west@gmail.com)	08-08-2022 31-08-2022		4(Court Bullindg Annexe-I)
06	Ms Tania Singh, MM R/o F-36, First Floor, Lajpat Nagar, Part-II, Delhi (e mail:- mmmahilacourt03west@gmail.com)		09-08-2022 (MUHARRAM)	245
07	Ms. Udit Jain Garg, MM R/o House No. 5C Court Road, Civil Lines, Delhi-110054 (e-mail:- court355thc@gmail.com)	16-08-2022	10-08-2022 (LOCAL HOLIDAY)	355
08	Dr. Ompal Shokeen, MM R/o H. No. 384, Mangol Pur Kalan, Delhi-110085 (e-mail:-readercourt04@gmail.com)		11-08-2022 (RAKSHA BANDHAN)	103 (Court Building Annexe-II)
09	Ms. Karuna, MM R/o Flat NO. 1697, Delhi Administration Flats, Gulabi Bagh, Delhi 110007 (email-readermm02west@gmail.com)	12-08-2022 20-08-2022		158
10	Ms. Aakansha, MM R/o Flat No. 943, Second Floor GH-14, Paschim Vihar Delhi -110087 (e-mail:- readermm05mcwest@gmail.com)		13-08-2022 (SECOND SATURDAY)	353
11	Ms. Neetu Nagar, MM R/o C-124 G/F, Molar Band Extension, Badarpur, Near Sabji Mandi, New Delhi -110044 (e mail:-readermahilacourt01west@gmail.com)		14-08-2022 (SUNDAY) 15-08-2022 (INDEPENDENCE DAY)	358
12	Ms. Devanshi Janmeja, MM CGH 213, DLF Capital Greens, Moti Nagar, Delhi (e mail :- Judicialmm02west@gmail.com)	17-08-2022 18-08-2022		356
13	Ms. Deepika Thakran, MM R/o J-15/20, Vatika India Next, Sector 83 Gurugram Haryana (e-mail:- mmmahilacourt04west@gmail.com)	22-08-2022	21-08-2022 (SUNDAY)	252
14	Sh Sukhjeet Singh, MM R/o Flat No.C-1/51, First Floor Safdarjung Development Area, New Delhi -110016 (e mail:-niact03west@gmail.com)	23-08-2022 24-08-2022		102 (Court Building Annexe-II)

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No.	Name of the Judicial Officers	Working Days	Holidays	Room No.
15	Sh. P. Bhargav Rao, MM R/o House No. C-2, Block B-1, Khasra No. 876/2, Sant Nagar, Burari, Delhi - 84 (e mail:-mmniact01west@gmail.com)	25-08-2022 26-08-2022		03(Court Building Annexe-I)
16	Sh. Mayank Goel , MM R/o B-502, Judicial Officers Residential Complex, Sec.26 Rohini Delhi (e mail:- mmniact02west@gmail.com)	27-08-2022	28-08-2022 (SUNDAY)	101 (Court Building Annexe-II)
17	Sh. Aakash Sharma, MM R/o H. No. C-55, 2 nd Floor, Chander Nagar Janakpuri New Delhi- 110058 (e.mail :-ldjudicialofficer2020@gmail.com)	29-08-2022 30-08-2022		30

REMARKS :

- 01 On holiday the Duty Magistrate of the day shall also deal with all the challans of traffic/STA/Impounded Vehicle pertaining to Darya Ganj, Kamla Market & Model Town traffic circles.
- 02 When any working day is declared a holiday, the Duty Magistrate on that day will be deemed as Duty Magistrate for whole day without any further order.
03. Duty MM shall hold court on Sundays, Second Saturdays and Holidays etc. in Room Numbers mentioned against their names.
04. It is impressed upon all MMs. to remain available in their court and to perform their judicial work till 5 pm, including deciding remand and bail application, recording of statements u/s 164 Cr.P.C. Conducting TIPs and signing of orders passed on the day, as also on warrants, for example, release warrants, remand warrants etc., and not to leave such work for the Duty Magistrate of that day. (Reference No. 1956-2008/CMM/West/ADD/DR/2014 dated 05-06-2014)
- 04(a) In case any Magistrate has to leave court before 5 pm due to unavoidable reasons he shall intimate the undersigned and the Duty Magistrate of the day of the said reasons before leaving the court. In absence of any such intimation, the Duty Magistrate would perform the work of the said Presiding Officer only after taking a written report from the Reader / Ahlmad of the said Court about the non-availability of the Presiding Officer, which shall thereafter be sent to the undersigned. ((Reference No.1956-2008/CMM/West/ADD/DR/2014 dated 05-06-2014).
05. It is clarified that on working days, all the Bail applications & Superdari Applications shall have to be heard by the concerned court.
- 06 Bail applications/ Superdari applications may be sent to the concerned area MM /duty MM at email id of the said court as per Annexure "A".
- 07 Application under 200 Cr.P..C./D.V.Act/Execution may be sent to the concerned area MM at email id of the said court as per Annexure "A".
- 08 Every fresh application should contain mobile number/email id of I.d. Counsels/litigants.
- 09 All the Ld. MM(s) shall comply the directions received from time to time regarding disposal of the work from Hon'ble High Court of Delhi and from Ld. Principal District & Sessions Judge (West), Delhi.
- 10 The Ld. MMs deputed for duty and the staff of their courts who will work on Holidays will be entitled to avail Special Casual Leave (Compensatory Leave) in lieu of the duty performed on such day (s) as per rules. The special casual leave (compensatory) of the MMs shall be routed through and after verification by undersigned. The MMs while forwarding the application of the staff for grant of such special casual leave (compensatory) shall verify that the official concerned had actually worked on a particular date.
- 11 In case of emergency the Duty Magistrate is not available due to some inevitable reasons he/she will send a formal request two days in advance for change of duty alongwith the written consent/willingness of the officer agreeing to perform duty in his/her place, to the office of the undersigned.
- 12 The Judicial Officer who are deputed as Duty Magistrate, if summoned for the day, of such day of duty to appear as witness in a court located in court complex other than the place of posting will send a formal request in advance to the court where he/she has to appear as a witness for his/her exemption from court attendance for that date, he /she may do so in the forenoon session, under intimation to the undersigned. (Ref: standing order issued by the Ld. District Judge-I & Sessions Judge, Delhi. Video NO. 42534-684/DM/Gaz. Dated 26-10-1999.

In case, if any information regarding Inquest U/ 176 Cr.P.C. is received between 10.00 A.M to 5.00 P.M on a working day, the same shall be moved before the undersigned for marking it further.

- 14 It is clarified that on working day, if any Inquest information is received by the Duty M.M after 05.00 P.M till 9.59 A.M. on the immediate succeeding day, then the same shall be deemed to be marked to the concerned Duty M.M of the day, who shall proceed to conduct the inquest proceedings and no formal marking of such Inquest by the undersigned shall be required.
- 15 If any inquest information is received by the Duty Metropolitan Magistrate West district, Delhi on holiday, then the same shall be deemed to be marked to the Duty M.M. of the day, who shall proceed to conduct the inquest proceedings and no formal marking of such Inquest shall be required.

(KAPIL KUMAR)
Chief Metropolitan Magistrate
West District, Delhi

Dated, Delhi the 20/07/2022

No. 1865-1819CMM(West)/DR/2022

Copy forwarded for information and necessary action to:-

01. The Hon'ble Registrar General, High Court of Delhi, New Delhi
Through Ld. Principal District & Sessions Judge, (West), Delhi
02. The Principal District & Sessions Judge, (HQ), Delhi
03. The Principal District & Sessions Judge, (West), Delhi
04. The Principal District & Sessions Judge all district Delhi/New Delhi
05. The Ld. officer Incharge, Pool Car, Tis Hazari Courts, Delhi
06. The CMMs, all District, Delhi/New Delhi,
07. The ACMM/Metropolitan Magistrates, West District, Tis Hazari Courts Complex, Delhi.
08. The Director of Prosecution, Tis Hazari Courts, Delhi.
09. The Commissioner of Police, Delhi
10. The I G (Prison), Tihar Jail, Delhi/New Delhi.
11. The Secretary, Bar Association, Tis Hazari Courts, Delhi
12. The Supdt. Jail, New Delhi/Lock-Up Incharge, Tis Hazari Courts, Delhi
13. The Admn. Officer(Judl), Hindi Department, R. No. 237, Tis Hazari Courts, Delhi
14. Law Officer, Tihar Jail, Delhi/New Delhi.
15. For Uploading on centralized web site through LAYERS
16. The Video Conferencing, R. No. 211, Tis Hazari Courts, Delhi.
17. The Admn. Officer(Judl). Judicial Branch, General Branch, Care Taking Branch (West), Tis Hazari Courts, Delhi
18. The Reader to CMM West District, Tis Hazari Courts, Delhi.
19. The Cash Branch, West District, Tis Hazari Courts, Delhi.
20. Office file.

Chief Metropolitan Magistrate
West District, Delhi

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE (WEST) TIS HAZARI COURTS : DELHI
POLICE STATIONS AND WORK ASSIGNED w.e.f. 27-04-2022

Sl. NO.	NAME OF JUDICIAL OFFICERS	Designation	Room No.	Name of Police Station / Work assigned
1.	SH. KAPIL KUMAR (e-mail :- cmmcourtwest.reader@gmail.com)	CMM	146	Kirti Nagar, Old & Fresh Filing of Crime Branch, EOW designated court of forged / fake ST certificate, SARFESI Act-2002, Spl. Task Force, Official Secretes, IPR (Copy Rights Act, Patents Act etc.) Delhi Prevention of Defacement of Property Act, 2007, U/s 195 r/w Sec 340 Cr. P.C., made by the Courts of respective District / Metropolitan area
2.	MS. RUBY NEERAJ KUMAR (e-mail:-readeracmmwest@gmail.com)	ACMM	145	Patel Nagar, Ranjeet Nagar,
3.	SH. ANSHUL MEHTA (e-mail: readermm1west@gmail.com)	MM-01	341	Punjabi Bagh , DDA, DMC(MCD) Act, Immoral Traffic (Prevention Act)1956, Model Town Traffic Circle
4.	Ms. DEVANSHI JANMEJA (e. mail :- Judicialmm02west@gmail.com)	MM-02	356	Rajouri Garden, Immoral Traffic (Prevention) Act, 1956
5.	SH. MILAN GOEL (e-mail :- mm03west@gmail.com)	MM-03	292	Maya Puri,, Nihal Vihar, Darya Ganj Traffic Circle
6.	MS. SHAGUN (e mail:- readermm04west@gmail.com)	MM-04	268	Khyala, Moti Nagar, Nangloi, STA Challan
7.	SH. SHUBHAM DEVADIYA (e.mail:- mm05west@gmail.com)	MM-05	336A	Anand Parbat, Janak Puri Metro Station, Raja Garden Metro Station, Kamla Market Traffic Circle
8	MS. UDITA JAIN GARG (e-mail :- court355thc@gmail.com)	MM-06	355	Hari Nagar, Madipur Mundka , MCD Chit Challan
9 (e mail:- readermm07west@gmail.com)	MM-07	289	Paschim Vihar East (earlier known as Paschim Vihar) Tilak Nagar, Vikaspuri (old)
10	SH.AAKASH SHARMA (e-mail:- kkjudicialofficer2020@gmail.com)	MM-08	30	Paschim Vihar West (earlier known as Mianwali Nagar,) Ranhola
MAHILA COURTS				
1	MS. NEETU NAGAR (e-mail:- readermahilacourt01west@gmail.com)	MM (MAHILA COURT -I)	358	Khyala, Kirti Nagar, Mayapuri, Punjabi Bagh ,
2	MS. KARUNA (e mail:- readermm02west@gmail.com)	MM (MAHILA COURT - II)	158	Hari Nagar, Tilak Nagar,
3	MS. TANIA SINGH (e mail :- mmmahilacourt03west@gmail.com)	MM (MAHILA COURT - III)	245	Anand Parbat, Janak Puri Metro Station, Moti Nagar, Nangloi, Raja Garden Metro Station
4	MS DEEPIKA THAKRAN (e-mail:- mmmahilacourt04west@gmail.com)	MM (MAHILA COURT IV)	252	Paschim Vihar West (earlier known as Mianwali Nagar),Nihal Vihar, Rajouri Garden,
5	MS AAKANSHA (e-mail:- readermm05mcwest@gmail.com)	MM(MAHILA COURT - V)	353	Mundka, Madipur, Paschim Vihar East (earlier known as Paschim Vihar), Patel Nagar, Ranhola. Ranjeet Nagar,
138 COURTS				
1	SH. P.BHARGAV RAO (e-mail:- mmniact01west@gmail.com)	MM(NI Act-1)	03(CBA-I)	U/s. 138 NI Act
2	SH. MAYANK GOEL (e-mail :- mmniact02west@gmail.com)	MM(NI Act-2)	101(CBA- I)	U/s. 138 NI Act
3	SH SUKHJEET SINGH (e mail:-niact03west@gmail.com)	MM(NI Act-3)	102(CBA-II)	U/s. 138 NI Act
4	SH. OMPAL SHOKEEN (e mail:- readercourtni04@gmail.com)	MM(NI Act-4)	103 (CBA- II)	U/s 138 NI Act
5	SH. DEVANSHU SAJLAN (email :- readermm05west@gmail.com)	MM(NI Act-5)	04(CBA-1)	U/S 138 NI ACT
DIGITAL COURTS				
1	SH. VIVEK BENIWAL	MM(DIGITAL COURT -01)	182	DIGITAL COURT U/S 138 NI ACT
2	MS. CHHAYA TYAGI	MM(DIGITAL COURT-02)	182	DIGITAL COURT U/S 138 NI ACT